CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

O.A. NO. 350/317/2013 Dated: 22.11.2017

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member

Phulen Mishra

..... Applicant

-Versus-RIC(El Railway) ...(Despondents

For the applican

None

For the respondents

: Mr. S. Baneriee, Counsel

ORDER Oral

Bidisha Bane jee, Judicial Member

None appears for the applicant today. It appears that the applicant is not interested to pursue the matter further. Since this matter is in 2013. The O.A. is dismissed for default invoking rule 15(1) of CAT (Procedure) Rules, 1987.

(Jaya Das Gupta) Member (A) (Bidisha Banerjee) Member (J)

drh